

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

DFR NO. 246 of 2017

Dated: 21st February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**PRAYAS (Energy Group) Appellant(s)
Vs.
Coastal Gujarat Power Ltd. & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Anushree Bardhan
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Apporva Misra
Mr. Abhishek Munot
Mr. Kunal Kaul

ORDER

At the request of learned counsel for the appellant/applicant, the matter is adjourned to **29.03.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt